



**Central Administrative Tribunal
Principal Bench**

**CP No.428/2019
OA No.964/2016**

New Delhi, this the 2nd day of March, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

B. P. Mahaur
S/o Late Ved Ram Mahaur
Retired DANIC Officer from
Govt. of NCT of Delhi
R/o C-7/202, Sector-8,
Rohini, Delhi 110 085. ... Applicant.

(By Advocate : Shri Yogesh Sharma)

Vs.

1. Sh. Ajay Kumar Bhalla
Secretary
Govt. of India, Ministry of Home Affairs,
North Block,
New Delhi.
2. Sh. Vijay Kumar Dev
Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, Players Building,
IP Estate, New Delhi. ... Respondents.

(By Advocates: Dr. Ch. Shamsuddin Khan and Shri S. K. Tripathi for Shri Gyanendra Singh)

: O R D E R (ORAL) :**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not implement the order dated 08.05.2018 passed by this Tribunal in OA No.964/2016.

2. It is represented that the respondents have filed W.P.(C) Nos.1381320, 1381340, 1381341, 1381360, 1381362 and 1393081 before the Hon'ble Delhi High Court, and that an undertaking was given on behalf of the applicants that they would not press the contempt case.
3. Therefore, we close the contempt case, leaving it open to the parties to take further steps depending upon the outcome of the writ petition.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/